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## Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.2768/2004

Thursday, this the 18th day of November 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman Hon'ble Shri S. K. Naik, Member (A)

Shri Ayodhya Prasad S/o Shri Suraj Deen R/o J-370, Jhangir Puri Delhi

..Applicant

(By Advocate: Shri R.S. Mishra)

Versus

- Union of India through Secretary, Ministry of Railways Rail Bhawan, Govt. of India New Delhi-1
- Deputy Chief, Material Manager Shakur Basti, Northern Railway New Delhi
- Deputy Controller of Store Shakur Basti, Northern Railway New Delhi

..Respondents

## ORDER (ORAL)

Justice V. S. Aggarwal

Learned counsel for applicant states that he will file the copyoff the order, if any, passed and after exhausting all the remedies, he may be permitted to file a fresh petition, if so advised.

Allowed as prayed. Dismissed as withdrawn.

Decause ( S. K. Naik ) Member (A)

(V. S. Aggarwal) Chairman

/sunil/